

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 114
(IB)-2178(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amit Arya

....**Applicant**

Vs.

Banyantree Developers Pvt. Ltd

....**Respondent**

Order delivered on 11.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Parveen Kumar Aggarwal, Adv.
Mr. Abishek Grover, Adv.

For the Respondent : Mr. Abhishek Grover, Adv.

ORDER

Learned counsel had undertaken to enquire with respect to whether the same Corporate Debtor is already under CIRP and if the order is already passed. The copy of the said order will be submitted to this Bench on the next date. List on 20.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh